

Annexure - 3

Name of the Corporate Debtor : - VGS Realty Construction Private Limited Date of commencement of CIRP - 21st August, 2024

List of creditors as on - 10.09.2024

List of secured Financial creditors (other than financial creditors belonging to any class of creditors)

(Amount in ₹)

Sl. No.	Name of creditor	Identification No.	Details of claim received		Details of claim admitted						Amount of contingent claim	Amount of any mutual dues, that may be set-off	Amount of claim not admitted	Amount of claim under verification	Remarks, if any	
			Date of receipt	Amount claimed	Amount of claim admitted	Nature of claim	Amount covered by security interest	Amount covered by guarantee	Whether related party?	% voting share in CoC						
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-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-	-
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Manojkumar Babulal Agarwal
Interim Resolution Professional
For: - VGS Realty Construction Private Limited
IP Registration No.: IBBI/IPA-001/IP-P-00980/2017-2018/11613
Office No. 4,16,17, Second Floor Pride Plaza Building, Behind Ambedkar Statue Pimpri-411018
Email: - cirp.vrcpl@gmail.com